

Coverage of day-NRLM in Tamil Nadu

814. DR. R. LAKSHMANAN: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether it is a fact that the Central Government has sanctioned funds to only 60 blocks for implementation of Deen Dayal Antyodaya Yojana–National Rural Livelihoods Mission (DAY-NRLM) in Tamil Nadu whereas State Government has sought funds for implementing in 265 blocks;

(b) if so, the reasons therefor;

(c) whether the Central Government would take immediate steps to allocate funds to remaining 205 blocks of the State for which State Perspective Plan has already been submitted by the State; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) to (d) Deendayal Antyodaya Yojana - National Rural Livelihoods Mission (DAY -NRLM), a Centrally Sponsored Scheme, is being implemented across the country in a mission mode with the objective of organizing the rural poor women into Self Help Groups (SHGs), and continuously nurturing and supporting them till they attain appreciable increase in incomes over a period of time and improve their quality of life and come out of abject poverty. Since it is a highly process oriented programme requiring intensive application of resources, both financial and human, it has been decided to implement it only in a phased manner. At present, the programme is being implemented in 3045 blocks in 430 districts across the country. Under DAY -NRLM, State-wise allocation of funds is made on the basis of inter-se poverty ratio as fixed by the Planning Commission, except for North Eastern States (except Assam) and the State of Jammu & Kashmir where funds are provided to meet requirement to cover all two third of all rural households in a fixed time-frame. The Government of Tamil Nadu has been allotted funds under DAY - NRLM for the year 2016-17, as per their entitlement based on poverty ratio. Since the State-wise allocation is based on a prescribed criterion, it may not be feasible to enhance the allocation of funds for one State as the same may adversely affect the fund allocation of other States as compared to their entitlement.

Status of proposal under PMGSY from Tamil Nadu

815. SHRI T. RATHINAVEL: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether many State Governments have submitted proposals under the Pradhan Mantri Gram Sadak Yojana, (PMGSY) for taking up roads and bridge's works;